Trainees to the administrative, social, economic and political environment of the country, generate awareness of the challenges and opportunities within the Civil Services and foster greater coordination among the members of different Civil Services by building *'esprit de corps'*. It also includes a wide array of co-curricular activities such as trek, village visit, athletics meet.

After completion of Foundation Course, a 22 weeks Phase - I Professional Training, 6 weeks Phase - II Training and 53 weeks District Training is conducted for Indian Administrative Service (IAS) Officers by LBSNAA. Similarly, other Cadre Controlling Authorities conduct professional training programmes for their Officers through their respective Training Institutes.

(b) Expenditure incurred by Lal Bahadur Shastri National Academy of Administration, Mussoorie for the Common Foundation Course and All India Service Officers and other Group 'A' Officers for the past five years are as under:—

Sl. No.	Financial Year	Amount
1.	2015-16	3,99,04,162/-
2.	2016-17	4,80,71,807/-
3.	2017-18	5,20.48,614/-
4.	2018-19	6,31,91,101/-
5.	2019-20	*5,76,35,225/-

^{*} Expenditure upto 02-03-2020.

(c) The effectiveness of this training is ensured through feedback from participants of various training courses (*i.e.* Foundation Course, Phase I and Phase II) as well as evaluation through examination.

Recommendations of 2nd Administrative Reforms Commission

1709. SHRI B. LINGAIAH YADAV: Will the PRIME MINISTER be pleased to state:

(a) the steps taken by Government through reforms, policies and schemes to promote transparency and accountability and number of Mission Mode Projects implemented under e-Kranti and the details regarding it especially in Telangana; and (b) the present status of implementation of recommendations of 2nd Administrative Reforms Commission and other initiatives to deal with corruption in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) The Government has promoted transparency and accountability in the country through a number of schemes/ programmes such as Direct Benefit Transfer (DBT) to transfer subsidies directly into the account of beneficiaries, e-Office Project under National e-governance Plan (NeGP) to ensure a transparent and efficient inter and intra government processes, Digital India Campaign to ensure that important Government services shall be made available to the people electronically in hassle free manner etc. There are 44 Mission Mode Projects (MMPs) identified under e-Kranti and these stands implemented either through a single platform or through multiple e-Governance initiatives in Telangana. Passport, Income Tax, Ministry of Corporate Affairs' project for 21 services (MCA 21), eCourts, etc. have been implemented completely. Other MMPs such as Health, Education and Agriculture etc. have been implemented through several e-Governance initiatives such as e-Hospital, Online Registration System (ORS), Ayushman Bharat etc. in Health, ShalaDarpan, SWAYAM (Study Webs of Active Learning for Young Aspiring Minds - an educational portal under Ministry of Human Resource Development) etc. in Education, M-Kisanan initiative of Department of Agriculture and Cooperation, PM-Kisan, Soil Health Card, National Agriculture Market (e-NAM) etc. in Agriculture etc.

(b) The Second Administrative Reforms Commission made 134 recommendations in its 4th Report 'Ethics in Governance' to promote ethics and minimize scope for corruption in public dealings. Out of which 79 recommendations have been accepted by the Government and conveyed to concerned Central Ministries/Departments and States/UTs for their implementation.

Clarification regarding Old Pension Scheme

1710. SHRI NEERAJ SHEKHAR: SHRI RAVI PRAKASH VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government has issued orders dated 17th February, 2020 regarding reversion of officials of Central Government under NPS to Old Pension Scheme whose